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16.9.2014

O.A. No.392/2011

Hon'ble Sri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

List revised. No one is present on behalf of the applicant.
Sri Rajendra Singh for respondents
Today, neither there is any request for pass over or for adjournment. It appears that applicant has lost his interest in pursuing his case. Accordingly, the O.A. is dismissed in default and for non-prosecution.

S.Chr.

M(A)

HLS/-

U.P. Govt.
M(J)

O.R.
Copy of order
O.A. 16/9/14
Retained on
18.9.2014
S.Chr.

O.R.
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M.P. No. 2915/14
(Dismissal) &
M.P. N. 2916/14
(Taking) with
supp. affidavit
has been filed
on behalf of
O.P. No. 1 to 4.

Am
18.12.14